

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF TEJ INFOWAYS LIMITED

(Regd. Office: 8-3-191/570, Tej House, 2nd Floor, Vengalrao Nagar Colony, Hyderabad-500 038)
(Corp. Office: II Floor, My Home Plaza, Masab Tank, Hyderabad-500 028)

The details subsequent to the completion of the Offer made vide Public Announcement dated December 14, 2006 and March 16, 2007 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. Nukarapu Surya Prakash Rao** ('Acquirer') to acquire upto 6,97,100 equity shares of Rs. 10/- each, representing 20% of its voting capital of the Target Company, at a price of Rs. 11.17 per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **Tej Infoways Limited**
2. Name and Address of the Acquirer : **Mr. Nukarapu Surya Prakash Rao (Acquirer)**
H.No. 317/A/A, Road No.12, Banjara Hills, Hyderabad-500 034.
3. Name of Manager to the offer : **Ashika Capital Limited**
4. Name of Registrar to the offer : **Aarthi Consultants Private Limited**
5. Offer details:
 - a) Date of Opening of the Offer : March 28, 2007 (Wednesday)
 - b) Date of Closing of the Offer : April 16, 2007 (Monday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid Equity Shares Partly Paid Equity Shares	Rs. 11.17 (including interest of Re.0.17) per share Not Applicable		Rs. 11.17 (including interest of Re. 0.17) per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer before MOU / P.A.	1,37,700	3.95	1,37,700	3.95
(iii)	Shares acquired by way of MOU or Market Purchases	20,91,200	60.00	20,91,200	60.00
(iv)	Shares acquired in the Open Offer	6,97,100	20.00	Nil	Nil
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 77,86,607/-		Nil	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+vi)	29,26,000	83.95	22,28,900	63.95
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		12,56,600 (36.05%)	5,59,500 (16.05%)	12,56,600 (36.05%)	12,56,600 (36.05%)

7. Status of Escrow Account : Amount of Rs Nil was transferred to Special Account for the payment of consideration. Entire amount lying in the Escrow is yet to be released to the Acquirer.
8. Payment of Interest, if any : Nil
9. Status of Investor Complaints received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer laid down in SEBI (SAST) Regulations 1997 and subsequent amendments thereof.

Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,

214, Nariman Point, Mumbai-400021.

Tel: +91-22-66111700; Fax: +91-22-66111710

E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini



Place: Mumbai

Date: April 21, 2007.